

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1069
TO BE ANSWERED ON 09.03.2017**

FUNDS FOR POST-MATRIC SCHOLARSHIP TO SC STUDENTS

1069. SHRI DILIP KUMAR TIRKEY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that States are not getting funds in time for the centrally assisted post-matric scholarship schemes for students belonging to Scheduled Castes;
- (b) if so, the reasons therefor; and
- (c) the steps taken by Government to release old dues and make payments in time?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (c) Centrally sponsored Scheme of Post matric Scholarship for Scheduled Caste students (PMS-SC) is an open ended scheme, with no limit on the number of eligible beneficiaries and amount of tuition fees that can be charged by the Educational Institutions. Inadequate funding for the scheme in the past has led to accumulated pending arrears. Executive guidelines have been issued to States/UTs to put in place proper monitoring system to implement deduplication and check misuse of fund. Government has issued notification dated 16th February 2017 under Section 7 of Aadhar (Targeted Delivery of Financial and other Subsidies Benefits and Services) Act, 2016 making Aadhar as identifier for Central Sector and Centrally sponsored Schemes including PMS(SC).
